

नशीली दवाओं के दुरुपयोग से होने वाले दुष्प्रभावों के बारे में जन चेतना तैयार करने के लिए विभिन्न प्रचार माध्यमों का भी उपयोग किया जा रहा है।

States Implementing Prohibition

967. Dr. NARREDDY THULASI REDDY: Will the Minister of WELFARE be pleased to state :

- the names of the States which are implementing total and partial prohibition;
- whether the Central Government are giving any assistance to these states;
- if so, the details thereof, and
- if not the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) According to available information prohibition has been enforced in Gujarat, Manipur, Mizoram, Nagaland and Lakshadweep (except in Bangarani Islands), Partial prohibition has been enforced in Tamil Nadu.

(b) and (c) There is no Scheme of the Central Government to give compensation to States Which introduce Prohibition.

(d) In view of the severe constraints of resources for massive programmes being undertaken to improve the lot of the weaker sections of the population it is not possible for the Government of India to provide compensation to the States for introduction of Prohibition. The States may however, raise their resources from other areas to recoup the loss of revenue due to Prohibition.

विकलांग व्यक्तियों के लिए राष्ट्रीय न्यास

968. श्री अंकर दयाल सिंह : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार विकलांग व्यक्तियों के लिए एक राष्ट्रीय न्यास स्थापित करने पर विचार कर रही है;

(ख) यदि हाँ, तो इस कब तक स्थापित किया जाएगा और उसका अर्थ क्या है; और

(ग) इसके अध्यक्ष और सदस्यों का मनोनयन किस प्रकार किया जाएगा?

कल्याण मंत्री (श्री सीताराम केशरी) : (क) जी हाँ।

(ख) और (ग) व्यौरा तैयार किए जा रहे हैं।

Allotment of Wastelands to Sweepers

969. SHRI MOHINDER SINGH KALYAN : Will the Minister of WELFARE be pleased to state :

(a) whether there are schemes under implementation to distribute unutilised and waste lands in big cities to sweepers in order to provide them housing facilities;

(b) if so, the progress made so far in the matter;

(c) whether it is a fact that many of the sweepers in big cities have to travel long distances to reach their places of work, if so whether it is proposed to give them cycle allowances; and

(d) if not the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Educational and Employment concessions to the people of rural areas

970. SHRI S. K. T. RAMACHANDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the rural areas in almost all States in the country are lagging very much behind the urban areas in having the facilities, opportunities and environments for good education and training; and

(b) whether Government propose to consider this factor of disparity in fixing the weightage of backwardness for education and employment concessions ?